

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that the following final hearing matters will be taken up from the cause list dated 22nd, 23rd and 29th October 2020, for hearing on 22nd October, 2020 and 23rd October, 2020 as per the sequence mentioned in Column no. 3:

Sitting	Date	Sr. No. of the matter which will be taken up for hearing.
The Hon'ble Shri Justice M. S. Sonak	22/10/2020 (Thursday)	Final hearing matters pertaining to : 1. Appeal from Order : Sr. No. 244 and 245. 2. Criminal Appeals : From Sr. 201(P.H.), 202 (P.H.), 205, 206, 207, 209, 210, 215 to 220 Note: Out of these matters, if any matter/s is/are not taken up on this day, the same will be taken up on 23rd October, 2020 in addition to the following pre-scheduled matters.
	23/10/2020 (Friday)	Final hearing matters pertaining to : 1. Criminal Appeals : From Sr. No.221 to 235

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 21st October, 2020

(Kiran A. Bagi)

Registrar (Judicial)